



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठे, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Constitution of Chandigarh Benches from 15.12.2025 to 19.12.2025 (19.12.2025 being Friday)/15.12.2025 से 19.12.2025 (दिनांक 19.12.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
15.12.2025 to 18.12.2025	COURT NO. 2 HYBRID MODE	A	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM
15.12.2025 to 18.12.2025	--	B	Cancelled
15.12.2025 to 18.12.2025	--	SMC	Cancelled

Constitution of Chandigarh Benches from 22.12.2025 to 26.12.2025 (25.12.2025 being Gazetted Holiday and 26.12.2025 being Friday)/ 22.12.2025 से 26.12.2025 (दिनांक 25.12.2025 को राजपत्रित अवकाश और दिनांक 26.12.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
22.12.2025 to 24.12.2025	COURT NO. 2 HYBRID MODE	B	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM
22.12.2025 to 24.12.2025	COURT NO. 2 HYBRID MODE	SMC	Shri Manoj Kumar Aggarwal, Hon'ble AM
22.12.2025 to 24.12.2025	--	A	Cancelled

Note:

1. Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.
2. Due to renovation work in the Court No. 1, Benches will sit in Court No. 2 during the above mentioned period.
3. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench as per cause list enclosed. The Virtual ID and password given above.


Assistant Registrar